## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 09/15	15 TP 71/16	For filing objections	397/398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
1,	VARSETA S	D		
	LEYSTONE PARTNERS	PETITIONER		
	080-41135813			

## ORDER

Counsel for Petitioner is present. Counsel for R1 to R3 is absent. Petition not filed. Cost not paid. Hence, treated as no counter/objection from R1 to R3. For non-compliance of the direction of the Tribunal. List it for \$\infty\$ 30.01.2018

Member (T)

Member (J)